

GOVERNMENT OF INDIA
MINISTRY OF EDUCATION
DEPARTMENT OF HIGHER EDUCATION

LOK SABHA
UNSTARRED QUESTION NO. 5220
ANSWERED ON 03.04.2023

One-time Relaxation in Eligibility Criteria in JEE

5220. SHRI NATARAJAN P.R.:

Will the Minister of EDUCATION be pleased to state:

- (a) whether the Government has received any representations requesting for one-time relaxation in eligibility criteria to the aspirants for Joint Entrance Examination (JEE) Main and advanced examinations to be held in 2023 to those who have faced difficulties in the 2022 exams;
- (b) if so, the details thereof;
- (c) whether the Government is considering their request as a one-time measure considering their future; and
- (d) if so, the details thereof and if not, the reasons therefor?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF EDUCATION
(DR. SUBHAS SARKAR)**

(a) to (d) Government received representations from few students who claimed to have faced difficulties in the JEE (Main) 2022 exams for one-time relaxation in eligibility criteria for the 2023 exams. JEE (Main) is conducted by National Testing Agency (NTA). As per information given by NTA, on perusal of complaints received by them after the exam in 2022, factual reports were obtained. After due verification, the affected candidates were allowed to appear in re-examinations held on 29.06.2022 (Shift-2) & 30.06.2022 (Shift-1) for Session-1 & on 30.07.2022 (Shift-1) for Session-2. Moreover, the candidates who have passed the Class 12/equivalent examination in 2021, 2022, or appearing in 2023 can appear in JEE (Main) - 2023 examination. For the school leaving batch of 2020, the JEE (Main) examination was conducted two times in 2020, four times in 2021 and two times in 2022 giving them sufficient opportunities to take the JEE(Main) examination. Accordingly, there is no proposal under consideration for one-time relaxation in eligibility criteria of JEE (Main) 2023.
